

Quality Testing of Auto Fuels

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पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has entrusted Fuel Testing Laboratory, Noida registered in the name of Society For Petroleum Laboratory (SFPL) for quality checking of auto fuels in order to minimize the vehicular pollution and if so, the details thereof;
- (b) whether the Government has outsourced the operation and management of SFPL to Indian Institute of Petroleum and if so, the details thereof;
- (c) the number of samples received from various petroleum companies and other stakeholders during the last five years and the current year;
- (d) whether the Government has tried to evaluate the performance of SFPL;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other major achievements of SFPL during the said period?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) to (c) An independent Fuel Testing Laboratory (FTL) was registered under the Societies Registration Act in the name of Society For Petroleum Laboratory (SFPL) which was commissioned in the year 2000 for checking the quality of auto liquid fuels in National Capital Territory (NCT)/ National Capital Region (NCR) on the direction of Hon'ble Supreme Court. The operation and management of SFPL was outsourced to Council of Scientific & Industrial Research (CSIR)- Indian Institute of Petroleum (IIP), Dehradun, which is a reputed CSIR Petroleum Laboratory. As part of exercise to rationalise autonomous bodies working under various Ministries, operation of SFPL has since ceased w.e.f. 24.06.2022.

During 2018-19 to 2022-23 (up to 24.6.2022) the FTL received 2,978 samples from Oil Marketing Companies and other stake holders.

- (d) to (f) Government evaluated the performance of SFPL through various mechanisms such as CAG Audit, independent audit of annual accounts through a registered CA and holding review meetings from time to time. In line with the mandate, auto fuels samples were evaluated at SFPL as per the protocol in compliance with BIS norms.
